

HIGH COURT OF CHHATTISGARH: BILASPUR


NOTIFICATION

No. 7905 /A.R.(J)/2013,

Bilaspur, date 29/10/2013

As directed, following changes are made in the current roster dated 07th October, 2013, which will remain applicable from 1st November, 2013, until further orders of Hon'ble the Chief Justice:-

- 1] All Criminal Revisions and All Contempt Petitions shall be listed for hearing before the Single Bench-I of Hon'ble Mr. Justice T.P. Sharma.
- 2] Roster of other Benches shall be remain unchanged.


29.10.13
(Rajesh Shrivastava)
Additional Registrar (Judicial)